

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 55(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY: Sh. Rajeev Behl  
Vs.  
M/s. S.S.Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Dayant Mehta	Advocate	Respondents	J. Jha
2	Aditya Singhal	"		
3	R.K. Gupta	Advocate	Petitioner	A. J.
4	Diggaj Pathak, Adv.		Respondents	} J. Jha

**Order**

For orders see order in CP 28(ND)/2016